

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.342/2021
With
MA No. 340/2021**

Dated this the 1st day of September,2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

1. Shri. Ajaykumar, son of Shri Parshottam Nayi,
Age: 39 years,
serving as Dy. CTI in the office of the
respondents, residing at 10, Sangam Apptt.,
Nr. Juni Jawahar Hospital, Vardhmannagar, Kalol-382 721.
2. Shri Arjunram Sharma, son of Shri Kashiram,
Age: 39 years,
serving as Dy. CTI in the office of the
respondents, residing at B/506 Saujanya Apptt.,
Nr. Anupam Cinema, Khokhra,
Ahmedabad-380 026.
3. Shri Ajitkumar, son of Shri Sidheshwar Prasad,
Age:36 years,
serving as Dy. CTI in the office of the respondents,
Residing at L/203 Suryam Elegance, S.P. Ring Road,
Vastral,
Ahmedabad-382 415.
4. Shri Ranjeet Kumar, son of Shri Chandeshwar Sah,
Age:36 years,
serving as Dy. CTI in the office of the respondents,
Residing at 575/E Railway Colony, Khokhra,
Maninagar, Ahmedabad-380 026.
5. Shri Premchand Sharma, son of Shri Achhelal Sharma,
Age:39 years,
serving as Dy. CTI in the office of the respondents,
Residing at Block No. 17, Flat No. 402, Indi Bulls CVentrum Park,
Nr. Haribhai Dawakhana, Saraspur, Ahmedabad-380 018.
6. Shri Rajesh Kumar, son of Shri Yadunandan Prasad,
Age: 36 years,
serving as Dy. CTI in the office of the respondents,
Residing at G/502, Gokul Platinum, Opp. Pushpeled Tenament,
Tikam Park, Yasodanagar, Ahmedabad- 382 445.

CAT, Ahmedabad Bench

7. Shri Dilip Kumar Singh, son of Shri Niwas Singh,
Age: 46 years,
serving as Dy. CTI in the office of the respondents, residing at House No. 5/A
Deep Jyoti Appptt., Maniyasha Society, Maninagar East,
Ahmedabad- 382021.
8. Shri Udaykumar Ojha, son of Shri Ramdas Ojha,
age: 48 years,
serving as Dy. CTI in the office of the respondents,
residing at A/203, Gokul Platinum, B/H Annapurna Restaurant,
Nr. Jasodanagar, Maninagar, Ahmedabad- 382 445.
9. Shri Rajkumar, son of Shri Late Chanku Sah,
Age:32 years,
serving as Dy. CTI in the office of the respondents,
Residing at A/203, Gokul Platinum, B/H Annapurna Restaurant,
Nr. Jasodanagar, Maninagar,
Ahmedabad-382 445.
10. Shri Sanjay, son of Shri Chhaganbhai,
Age: 34 years,
serving as Dy. CTI in the office of the respondents,
Residing at V.G. Bus Stand,
Rabari Vas, Vadnagar, Halvad,
Morbi-363 641.

....Applicants

(By Advocate : Mr. M S Trivedi)

Versus

1. Union of India, through:
The Secretary,
Ministry of Railways, Rail Bhawan,
New Delhi-110 001.
2. The General Manager, Western Railway,
Churchgate,
Mumbai- 400 020.
3. The Divisional Railway Manager (E), O/o. DRM,
Western Railway, Ahmedabad Division,
Opp. GCS Hospital, Nr. Chamunda Bridge,
Naroda,
Ahmedabad- 382 345.

..... Respondents.

ORDER (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

1. Learned Counsel, Mr. M S Trivedi for the applicants submits that by way of representation dated 16/10/2018, the applicants had requested the Competent Authority to consider their claim for grant of anti-dated promotion, the said remains unanswered till date. Hence this OA. It is stated that the prayer sought in this OA is identical therefore has filed separate application being MA No. 340/2021 for allowing them to file OA jointly.
2. Considering the aforesaid submission and on perusal of the material on record the MA for joint application is allowed.
3. At this stage, we deem it appropriate to dispose of this OA by directing the respondent to consider and decide the representation of the applicants if not decided and communicated till date, within 90 days from the date of receipt of the copy of this order in accordance with service record of the applicants and extant rules of the promotion. We made it clear that we have not expressed any opinion upon the merit of the claim of the applicant. Accordingly, the OA stands disposed of at admission stage. No order as to costs.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)